

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.107
IB-46(ND)/2021

IN THE MATTER OF:

VA Realcon Pvt. Ltd.

Vs.

Trans Globe Textiles Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Sonam Malik


For the Respondent :

ORDER

Heard the submissions made by the Counsel for the Operational Creditor. Counsel for the Operational Creditor has submitted that she has filed Vakalatnama yesterday only and prayed for grant of time to get familiarized with the matter. The Corporate Debtor is already set ex-parte vide order dated 31.03.2021. Post this matter after four weeks.

List the matter on 03.09.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)